

"  
CONTEMPT P.(Civil) 372 OF 2002

ITEM NO. 32COURT NO. 4 SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONTEMPT PETITION © NO. 372/2002 in C.A.No.962/1999  
CONTEMPT PETITION © NO. 395/2002 in C.A.No.968/1999  
CONTEMPT PETITION © NO. 396/2002 in C.A.No.968/1999  
CONTEMPT PETITION © NOS. 415-416/2002 in C.A.No.961-962/1999  
CONTEMPT PETITION © NO. 417/2002 in C.A.No.968/1999  
CONTEMPT PETITION © NO. 427/2002 in C.A.No.972/1999  
CONTEMPT PETITION © NOS. 428-429/2002 in C.A.Nos.963-964/1999  
CONTEMPT PETITION © NO. 430/2002 in C.A.No.963/1999  
CONTEMPT PETITION © NO. 434/2002 in C.A.No.968/1999  
CONTEMPT PETITION © NO. 437/2002 in C.A.No.975/1999  
CONTEMPT PETITION © NOS. 446-447/2002 in C.A.No.970-971/1999  
CONTEMPT PETITION © NOS. 448-449/2002 in C.A.No.961-962/1999  
CONTEMPT PETITION © NO. 454/2002 in C.A.No.968/1999  
CONTEMPT PETITION © NO. 462/2002 in C.A.No.963/1999  
CONTEMPT PETITION © NO. 464/2002 in C.A.No.963/1999  
CONTEMPT PETITION © NO. 465, 466, 467 & 468/2002 in C.A.No.974/1999  
CONTEMPT PETITION © NO. 494, 503 & 495/2002 in C.A.No.969/1999  
CONTEMPT PETITION © NO. 496-497/2002 in C.A.No.961-962/1999  
CONTEMPT PETITION © NO. 498-499/2002 in C.A.No.961-962/1999  
CONTEMPT PETITION © NO. 507/2002 in C.A.No.963/1999  
CONTEMPT PETITION © NO. 515/2002 in C.A.No.961-962/1999 and  
I.A. Nos. 20-21 in C.A. Nos. 961-962/1999

SHAMIM KHANAM

Petitioner (s)

VERSUS

K.B. PANDEY & ANR.

Respondent (s)

(For modification of this Court's order dated 20/02/2002)  
(office report for directions)

Date : 31/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Dr. Rajeev Dhavan, Sr. Adv.

Mr. Raj Kumar Gupta, Adv.

Mr. Sheo Kumar Gupta, Adv.

Mr. A.N. Bardiyar, Adv.

Mr. Pradeep Misra, Adv.

Mr. T.N. Singh, Adv.

Mr. V.K. Singh, Adv.

Mr. P.N. Gupta, Adv.

Ms. Manita Verma, Adv.

Mr. Kishroe Kumar Patel, Adv.

Mr. S.M. Garg, Adv.

Mr. Manoj K. Mishra, Adv.

Mr. Sanjay Visen, Adv.  
Mr. N.S. Bisht, Adv.

Mr. P.K. Jain, Adv.

Ms. Sandhya Goswami, Adv.

Mr. A.S. Pundir, Adv.

Ms. Mukti Choudhary, Adv.

Ms. K. Sarada Devi, Adv.

For U.P.P.S.C.Mr. R.N. Trivedi, ASG.  
Mr. Shail Kumar Dwivedi, Adv.

For State of U.P.Mr. Ajay K. Agrawal, Adv.  
Ms. Anamika Agrawal, Adv.  
Mr. C. Siddharth, Adv.

UPON hearing counsel, the Court made the following  
O R D E R

Stand over to 14th April, 2003, at the request of the learned counsel for the State of U.P. For filing necessary counter affidavit. He, further, states that concerned officers would remain present on the next date of hearing.

KALYANI (JANKI BHATIA)  
COURT MASTER